

Kalisma Steel Private Limited

List of Financial Creditors as per Form C as on 16/01/2020

Sr.No	Name	Schedule	Address	Claim	Details of SECURITY HELD	Remarks
1	Punjab National Bank	Form C	PNB House Branch , Sir, P.M. Road, Fort, Mumbai- 400001, Email: bo0062@pnb.co.in	90,38,29,662	<p>Primary Security : a) For Working Capital 1. 1st pari passu charge on entire current assets both present & future. 2. 2nd pari passu charge on the entire fixed assets both present & future. b) For Term Loan 1. 1st pari passu charge on the entire fixed assets both present & future. 2. 2nd pari passu charge on the entire current assets both present & future.</p> <p>Collateral Security : 1. Hypothecation / mortgage of block assets immovable properties. following IP is mortgaged to consortium banks through security trustee cent bank financial services ltd Equitable mortgage of bungalow at 5, vikas park, jal pankhi, CHS, juhu tara road, juhu mumbai - 400049, admeasuring about 6500 sq. ft. standing in the name of Mrs. Anita suri 2. 2nd pari passu charge on the entire fixed assets both present & future</p> <p>Personal / Corporate Guarantee : 1. Jatinder kumar suri (Director) : Net worth Rs. 20.36 Crore, IP : Nil 2. Anita suri (Director) : Net worth Rs. 0.04 Crore, IP : Rs. 11.55 Crore 3. Rahul Jatinder suri (Director) : Net worth Rs. 121.01 Crore, IP : Rs. 16.62 Crore</p>	
2	Central Bank of India	Form C	Stressed Assets Management Branch, Ground Floor, Chandermukhi Building, Nariman Point, Mumbai- 400021, Email:	82,51,26,496	<p>Primary Security : a) For Term Loan 1. 1st pari passu charge on the entire fixed assets both present & future 2. 2nd pari passu charge on the entire current assets both present & future For Working Capital 1. 1st pari passu charge on the entire current assets both present & future 2. 2nd pari passu charge on the entire fixed assets both present & future</p> <p>Collateral Security : 1st pari passu charge with punjab national bank : Equitable mortgage of bungalow at 5, vikas park, jal pankhi, CHS, juhu tara road, juhu mumbai - 400049, admeasuring about 6500 sq. ft. standing in the name of Mrs. Anita suri valued at Rs. 33.19 Crore as per Valuation Report dated 07.03.2016 by M/s. Kishore karamsey & Co.</p> <p>Perosnal / Corporate Guarantee : 1. Jatinder Kumar, Chairman : Net worth of Rs. 20.34 Crore 2. Rahul suri : Net worth of Rs. 121.01 Crore 3. Anita suri : Net worth of Rs. 0.04 Crore</p>	FD amounting Rs. 1,02,76,288 which have been specifically earmarked for BG & under lien to the bank. Fixed Deposit is not adjusted against the Bank Guarantee and since Fixed Deposit is and Asset they are to be controlled by the Resolution Professional As per section 17 (d) of Insolvency and Bankruptcy Code, 2016.

3	MGN Agro Properties Pvt Ltd**	Form C	Survey No.650, Welspun City, Village Versamedi, Taluka Anjar, Dist. Kutch Gujarat - 370110	4,39,64,915	a) An Agreement for Pledge of Shares: 10.66% of the issued, subscribed and paid up equity share capital i.e 1,00,00,000 (One Crore Only) fully paid up Equity Shares of Rs.10/- each of the Corporate Debtor. B) Demand Promissory Note dated 26th October 2017 c) Personal Gurantee dated 26th October 2017, executed by Mr. Rahul Shri d) The Corporate Debtor issued 2 cheques bearing no. 751133 & 751134 both dated 27th April 2018.
4	HDFC Bank Ltd	Form C	I Think Techno Campus, Bldg-Alpha, 1st Floor, Next to Kanjurmarg Railway Station, Kanjurmarg(East), Mumbai-400 042,Email: Yogesh.Phapale@hdfcbank.com, Anurag.Shirke@hdfcbank.com	42,30,288	Loan is secured against hypothecation of Equipment's financed by Bank. (Details of security are as per the schedule III) PLEASE SEE BELOW
Total				1,77,71,51,361	
				1,77,71,51,361	

** As per the order of Hon'ble NCLT. Ahmedabad, in the scheme of demerger under the Companies Act, 2013 between Welspun Steel Ltd (WSL) and MGN Agro Properties Pvt Ltd (MGN) , unsecured loan of Kalisma Steel Pvt Ltd (Kalimsa) is transeferred to MGN. Therefore MNG qualifies as Financial Creditor under the IBC, 2016 in place and stead of WSL. MGN will attend and participate in COC meetings of the Corporate Debtor as Financial Creditor of Kalisma.

Note : TVS Motors Compnay Ltd has submitted claim for Rs. 147,85,283/- (including interest) as Financial Creditor and for Rs. 73,21,933/- (including interest) as an Operational Creditors to IRP Atul Jain. But IRP has taken financial claim for Rs. 147,85,283/- in list of Operational creditors. Whereas operational claim for Rs. 73,21,933/- was not accounted in the list of creditors. Same is corrected by RP and incorporated in IM. Since TVS Motors has filed claim by only letter and the corresponding FORM B/C was not furnished. In respect of Financial Claim for Rs. Rs. 147,85,283/- (including interest) FORM C is submitted recently. As the period of 90 days from the date of admission to insolvency is expired, RP is placing the same before COC for their consideration and approval to include the claim in the list of financial creditor and file the reconstituted COC before Hon'ble NCLT.

Loan is secured against hypothecation of Equipment's financed by Bank.
(Details of security are as per the schedule III)